

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 16
CA/413/ND/2020
CP/98/2020

IN THE MATTER OF:

Davendra Kumar ... Applicant/Petitioner

Vs

Deltos Infra Private Limited ... Respondent

Order under Section 241-242

Order delivered on 19.03.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Saurabh Kalia, Mr. Gaurav Sharma, Advocates
For the Respondent :

ORDER

CA-413/ND/2020:

This is an application filed by the Petitioner for urgent listing of CP-98/ND/2020. Mr. Saurabh Kalia, appearing for the Applicant states that the company petition is already listed.

Hence today this application has become **infructuous**. Application is **disposed of**.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)